

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.03.2023

ORDER NO. 63 of 2023 (Revised)

Hon'ble President is pleased to partially modify the roster order no. 48 of 2023 for CESTAT, Mumbai from **17.04.2023** to **20.04.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 17.04.2023 to 20.04.2023	Hon'ble Mr. Justice Dilip Gupta, President, Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	E/173/2011 M/s. JCB India Ltd. vs. C.C.E. Pune - I Alongwith E/791-793/2012, E/2968 & 1161/2011 (pertaining to Chandigarh Bench)
		ST/386/2012 Cox & Kings Ltd. vs. C.S.T., Mumbai
		ST/88483/2014 M/s. Arcelor Mittal Projects India Ltd. vs. C.S.T., Mumbai

Note:

1. No adjournment request will be entertained.
2. Paper book and synopsis will be filed latest by 06.04.2023.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Chandigarh/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Registrar